

ITEM NO.53

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1852/2013

(From the judgement and order dated 11/09/2012 in C.M.W.P. No.12738/2004
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ISLAM HUSSAIN & ORS.

Petitioner(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 16/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. S.K. Katriar, Sr. Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Prabhat Kr. Rai, Adv.
Mr. Prakash Gautam, Adv.
Mr. M. Bhattmewara, Adv.

For Respondent(s) Mr. R.K. Gupta, Adv.
Mr. Sheo Kumar Gupta, Adv.
Mr. Shekhar Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed for on behalf of the counsel for the respondent,
list it after two weeks subject to payment of cost of Rs. 5,000/- in
the Supreme Court Employees' Mutual Welfare Fund.

| (S.K. Rakheja)
| Court Master

| |(Indu Satija)
| Court Master

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